

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 313/TT/2020

Date: 18.5.2020

To,
Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up of tariff of 2014-19 period and determination of tariff for 2019-24 period for assets under Transmission System Strengthening in Western region for IPPs in Chhattisgarh (IPP-D).

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 10.6.2020:-

2. Submit/clarify the following:-

- i. Detailed IDC statements of Assets A1, A2, A3, A4, A5, A6, A7, B1 and B2 covered in the instant petition along with foreign loan in the same format.
- ii. Supporting documents indicating applicable rate of interest on foreign loans.
- iii. Confirmation that no 'previously recognized liabilities' remain to be discharged.
- iv. Details of Plant & Machinery cost up to cut-off date for the purpose of calculation of allowable Initial Spares clearly excluding IDC, IEDC, land cost and cost of Civil works and expenses.
- v. Excel sheet of tariff forms for 2014-19 tariff period for all assets covered.
- vi. The details of additional capitalization claimed during 2014-19 tariff period in the format tabulated below:

